

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/186 & 187 /CAA/2017
NAME OF THE TRANSFEROR : SAINT GOBAIN RESEARCH INDIA PVT LTD
NAME OF THE TRANSFERRE : SAINT GOBAIN INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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① PAWAN JHABAKH
② ABISHEK PANAN
(9686603576)

Counsel for the
Petitioner Companies

Abhishek Panan

ORDER

Counsel for the petitioner present. Heard. Order is reserved.

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(K.ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)